

Declaration of assets and Liabilities

Year 2021-22

I, Anil Kumar, son of Late Keso Prasad aged 48 Years, belonging to Bihar

Vidhan Sabha Service and presently working as Office Attendant giveherein below the details of the assets (immovable, movable, bank balance, etc) of myself, my spouse and dependant *

E. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

| Sl. No. | Description | self | Spouse Name(s) Nitu Devi | Dependent-1 Name Shivam Raj | Dependent-2 Name Simran Singh | Dependent-3 Name |
|---------|--|---------------------------------------|-----------------------------|--------------------------------|----------------------------------|------------------|
| (i) | Cash | 2000/- | 3000/- | 1000/- | 1000/- | NIL |
| (ii) | Deposits in Bank, Financial Institutions and Non-Banking Financial Companies | 10,000/- In S.B.I. Saving Account. | S.B.I Godd - 5000/- | NIL | NIL | NIL |
| (iii) | Bond, Debentures and Shares in companies | NIL | NIL | NIL | NIL | NIL |
| (iv) | Other financial institutions, NSS, Postal Saving, LIC Policeis, etc | NIL | NIL | NIL | NIL | NIL |
| (v) | Motor Vehicles (details of make.etc) | Moter cycle | NIL | NIL | NIL | NIL |
| (vi) | Jewellery (give details of weight and value) | NIL | Gold-100gm silver- 200gm | NIL | NIL | NIL |
| (vii) | Other assets, such as values of claims/ interests | NIL | NIL | NIL | NIL | NIL |

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

*Dependant here means person substantially dependent on the income of the employee.

Signature

F. Details of Immovable assets

[Noe: Properties in joint ownership the extent of joint ownership will also have to be indicated]

| Sl. No. | Description | self | Spouse Name(s) | Dependent-1 Name | Dependent-2 Name | Dependent-3 Etc. Name |
|---------|---|------|----------------|------------------|------------------|-----------------------|
| (i) | Agricultural Land - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value | NIL | NIL | NIL | NIL | NIL |
| (ii) | Non-Agricultural Land - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value | NIL | NIL | NIL | NIL | NIL |
| (iii) | Building (Commercial and residential) - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value | NIL | NIL | NIL | NIL | NIL |
| (iv) | House / Apartments, etc. - Location (s) - Survey /door number(s) - Extent (Total measurement) - Current market value | NIL | NIL | NIL | NIL | NIL |
| (v) | Others (such as interest in property) | NIL | NIL | NIL | NIL | NIL |

(2) I give herein below the details of my liabilities/ overdues to public financial institutions and government dues:

| Sl. No. | Description | Name & address of Bank / financial Institutions(s)/ Department(s) | Amount out standing as on..... |
|---------|---|---|--------------------------------|
| (a) | (i) Loans from Banks | S.B.I 10,00,000/- | |
| | (ii) Loans from Financial Institutions | NIL | NIL |
| | (iii) Government Dues: (ee) dues to department dealing with government accommodation | NIL | NIL |
| | (ff) dues to departments dealing with supply of water | NIL | NIL |
| | (gg) dues of departments dealing with supply of electricity | NIL | NIL |
| | (hh) dues to departments dealing with telephones | NIL | NIL |
| | (ii) dues to departments dealing with government transport (including aircraft and helicopters) | NIL | NIL |
| | (jj) Other dues, if any | NIL | NIL |

37/11/2012

| | | | |
|-----|---|---|--|
| (b) | (i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)] | Assessment Year 2021-22 PAN No- CQQPK2600G | |
| | (ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed] | | |
| | (iii) Sales Tax [Only in case of proprietary business] | | |
| | (iv) Property Tax | | |

c. Personal Detail

GPF/CPF/PRAN No:-

PTS/BLA-1179

Gendre :-

M (M/F)

Date of Birth :-

0 2 0 7 1 9 7 3 (DD/MM/YYYY)

Class / Group:-

c (A/B/C)

Cadre :-

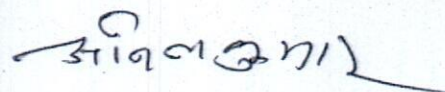
Bihar Vidhan Sabha

(Full Name e.g. B.A.S.- Bihar Administrative Service,
B.S.S. Bihar Secretariat Service etc.)

Home District :-

Bhagalpur

I hereby declare that the above details are true to the best of my knowledge and belief,



Signature:-

Name of Employee:- Anil Kumar

Designation:- Office Attendant

Department:- Bihar Vidhan Sabha, Patna

Place: Patna

Date: 14-2-22

Note: Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.

